

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGSCriminal Appeal No(s). 2166/2017

PIAREYA JI & ORS.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH HOME

Respondent(s)

([ONLY I.A. NO. 164405/2024 IS LISTED UNDER THIS ITEM]
IA No. 164405/2024 - GRANT OF BAIL)

Date : 07-01-2025 This application was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE HRISHIKESH ROY
HON'BLE MR. JUSTICE S.V.N. BHATTI

For Appellant(s) Mr. Devvrat, AOR

Mr. Aarif Ali, Adv.
Mr. Pankaj Tiwari, Adv.
Mr. Mujahid Ahmasd, Adv.
Mr. Rajkumar Yadav, Adv.
Mr. Chand Qureshi, AOR

For Respondent(s) Mr. Namit Saxena, AOR

UPON hearing the counsel the Court made the following

O R D E R

Mr. Namit Saxena, learned counsel prays for and is granted three weeks time to file response on behalf of State of Uttar Pradesh.

(NITIN TALREJA)
ASTT. REGISTRAR-cum-PS(KAMLESH RAWAT)
ASSISTANT REGISTRAR